

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CP/74/241/HBD/2017 |
| NAME OF THE COMPANY | Telangana Family Club & Resorts Pvt. Ltd |
| NAME OF THE PETITIONER(S) | N.Sekhar Reddy & N. Dharanidhar Reddy |
| NAME OF THE RESPONDENT(S) | Telangana Family Club & Resorts Pvt .Ltd |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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| DR. S.V. RAMA KRISHNA | Adv. | 3 848403891 | 1 Due |

Counsel for Respondent(s):

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ORDER

Heard, at the request of both the parties, case is posted to 17-11-2017.

MEMBER (Judi)

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